

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)283(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAIASAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Associated Road Carriers Ltd

Vs

Indus Projects Ltd

Section 8 & 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

20. **C.P.(IB)-283 (MB)/2018**

On having the parties reported that settlement is likely to happen, at their request, list this matter for reporting settlement on 31.8.2018.

SD/-

RAVIKUMAR DURAIASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)